

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 204 of 2012**

**Dated : 20<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Rajya Vidyut  
Nigam Ltd. ... Appellant(s)**  
**Versus**  
**Uttar Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Surbhi Sharma**

**Counsel for the Respondent(s): Mr. Daleep Kr. Dhayani for  
Mr. Pradeep Misra for R.2  
Mr. Sanjay Singh for R.1**

**ORDER**

Mr. Daleep Kr. Dhayani undertakes to file Vakalatnama on behalf of Respondent Nos. 2 to 6 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.12.2012 after serving copy on the other side.

Post the matter on **20.12.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**